

pay than that of their juniors who were promoted to the same post later in January, 1979;

(b) whether representations have been received in this regard;

(c) if so, the action taken thereon; and

(d) the reasons for not removing the anomaly so far?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) to (d). Some repre-
sentations in this behalf were receiv-
ed, which were not accepted. Further
representations have been received,
which are under examination and will
be decided in accordance with Gov-
ernment orders.

Central Sheep Development Council

8762. SHRI S. B. SIDNAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is proposed to re-constitute the Central Sheep Develop-
ment Council; and

(b) if so, its composition and the steps proposed to make it more use-
ful and effective?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
AND RURAL RECONSTRUCTION
(SHRI R. V. SWAMINATHAN): (a)
Yes, Sir.

(b) The Council would include re-
presentatives of Government of
India, State Governments, Indian
Council of Agricultural Research,
Members of Parliament, wool proces-
sors, wool traders and progressive
farmer.

Filling up of posts of Homoeopathic Physicians in NDMC

8763. SHRI BANWARI LAL: Will the Minister of WORKS AND HOUS-
ING be pleased to state:

(a) whether reservation rules for the Scheduled Caste, and Scheduled

Tribes are being adhered to by the New Delhi Municipal Committee;

(b) if so, the reasons why there is no incumbent of Scheduled Castes and Scheduled Tribes on any of the five posts of Homoeopathic Physician in NDMC when at least one post comes for the Schedule Caste/Tribe candidates;

(c) the reasons why the fifth of the Homoeopathic physician in the New Delhi Municipal Committee has been filled up by a general category candidate when no other staff for the opening of new Homoeopathic Dispensary has been posted;

(d) whether the reserved post of Homoeopathic physician in NDMC for the Scheduled Caste/Tribe candidate is proposed to be filled up, if so, when; and

(e) whether a thorough probe will be ordered in the affairs of the NDMC for not adhering to the reservation rule concerning Scheduled Castes/Tribes?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) to (e). The informa-
tion is being collected and will be
laid on the Table of the Sabha.

दिल्ली विकास प्राधिकरण द्वारा खुले स्टालों की नीलामी

8764. श्री केशव राव पारखी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण द्वारा नीलाम/आवृत्त किये जाने वाले स्टालों में खुले स्टाल भी शामिल हैं ;

(ख) क्या उक्त खुले स्टालों के आवृत्तियों को अपने खर्च पर ताला लगाने की अनुमति है और यदि नहीं, तो क्या उनसे यह आशा की जाती है कि वे अपना-